

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3440**

TO BE ANSWERED ON THE 16TH MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)

STRENGTHENING OF SPECIAL FORCES

**3440. SHRI RAJENDRA DHEDYA GAVIT:
SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SHRIRANG APPA BARNE:
SHRI RAVI KISHAN:
SHRI BIDYUT BARAN MAHATO:
SHRI SUBRAT PATHAK:
SHRI CHANDRA SEKHAR SAHU:
SHRI RAVINDRA KUSHWAHA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Special Infrastructure Scheme for upgradation and strengthening of Special Forces i.e. Special Operation Group and District Volunteer Force has been started by the Union Government;**
- (b) if so, the details and the salient features of the said scheme;**
- (c) the details of the objectives of the said scheme achieved so far in various States;**
- (d) the details of assistance by the Union Government to various States under the said scheme, State-wise;**
- (e) whether the Union Government has received any request from the States for extension of the Scheme for another three years; and**
- (f) if so, the details thereof and the action taken so far by the Union Government on such requests?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI G. KISHAN REDDY)

(a) to (f): The Special Infrastructure Scheme (SIS) including construction of 250 Fortified Police Stations in Left Wing Extremism (LWE) affected areas initially approved for a period of 03 years i.e. from 2017-18 to 2019-20 has been further extended up to 31.03.2021. The Scheme envisages upgradation and strengthening of Special Forces (SFs)/Special Intelligence Branches (SIBs) of States along with construction of 250 Fortified Police Stations.

Proposals of 10 States with respect to Special Forces (SFs)/Special Intelligence Branches (SIBs) for an amount of Rs. 371 crore and projects of 7 States worth Rs.620 crore for construction of 250 Fortified Police Stations (FPS) were sanctioned. State-wise sanctioned amount is given in Annexure. Though the scheme is implemented on re-imburement basis, an amount of Rs.152.67 crore has also been released as advance to the States.

State-wise details of amount sanctioned by the Union Government to LWE**States under Special Infrastructure Scheme (SIS)****(Amount in - Rs. crore)**

Sl. No.	States	Upgradation of Special Forces (SFs)/Special Intelligence Branches (SIBs)	Construction of 250 Fortified Police Stations (FPS)	
		Total amount sanctioned	No. of FPS approved	Total amount sanctioned
1.	Andhra Pradesh	23.0000	25	62.5000
2.	Bihar	67.8756	28	67.8868
3.	Chhattisgarh	68.0000	63	157.5000
4.	Jharkhand	101.0000	64	156.7005
5.	Maharashtra	12.0000	20	50.0000
6.	Odisha	55.0000	25	62.4137
7.	Telangana	24.9343	25	62.5000
8.	Madhya Pradesh	4.7300	-	-
9.	Kerala	6.0000	-	-
10.	Uttar Pradesh	8.9996	-	-
	Total	371.5395	250	619.5010